

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 289 of 2023

Lt. Col. Jasjit Singh Gill Vs District Magistrate, Ludhiana & Ors.

IN THE MATTER OF:

Lt. Col. Jasjit Singh Gill

.....PETITIONER

VERSUS

District Magistrate, Ludhiana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As per order dated 20.05.2025)

Lt. Col. Jasjit Singh Gill

.....PETITIONER

Versus

1. District Magistrate/ Deputy Commissioner

Deputy Commissioner Office, Ludhiana– 141001

Email: dc.ldh@punjab.gov.in

(Respondent No.1)

2. Secretary/ Member Secretary

Punjab State Pollution Control Board (PSPCB)

Vatavaran Bhavan, Nabha Road, Patiala, Punjab 147001

Email: chairman.ptl.ppcb.punjab.gov.in/ msppcb@punjab.gov.in (Respondent No.2)

3. Commissioner,

Municipal Corporation Ludhiana

Zone-D, Saraba Nagar, Ludhiana

Email: commissionermcl@gmail.com

(Respondent No.3)

4. Secretary, Ministry of Environment, Forest and Climate Change

Indira Paryavaran Bhawan, Jorbagh Road, New Delhi - 110 003

Email: secy-moef@nic.in

(Respondent No.4)